

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**C.P. No. 423(ND)/2017**

**IN THE MATTER OF:**

Union of India

.... Applicant/Petitioner

v.

Unitech Limited & Ors.

.... Respondents

**under Section 241**

**Order delivered on 09.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/Petitioner: Ms. Garima Goel, Advocate for UOI

For the Respondent(s);

**ORDER**

By order of the Bench, the matter is listed for hearing on 16.02.2018.



**(Nirmala Vincent)**  
**Court Officer**